August 1988. Government of West Bengal have sent a composite proposal for a study of metropolitan transport in Calcutta including transways, ferry services, mono rail etc.

- (b) The proposal includes study of assessment of the traffic demand; identification of optimum vehicle population projection of future transport planning needs extension of metro railway, completion of circular railway projects; modernisation of tramway; modernisation and upgradation of the existing ferry services; improvement of infrastructural facilities; comprehensive planning and preparation of feasibility studies for development of ferry services.
- (c) The Ministry of Finance has been requested to identify a suitable donor country to take up the proposed composite study as it *inter-alia*; involves the upgradation of the existing indigenous technologies in this field.

Modernisation of Employment Exchanges

- 1279. DR. RATNAKAR PAN-DEY: Will the Minister of LABOUR be pleased to state:
- (a) whether it is a fact that functioning of the Employment Exchanges have been modernised with a view to providing more efficient services to the job seekers as well as employers; and
 - (b) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR AND THE DEPUTY MINISTER IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI RADHAKISHAN MALAVIYA): (a) and (b) with a view to modernising operations at Employment Exchanges and providing more efficient and objective services to the job-

seekers as well as employers, the Central Government introduced from 1986-87 a Centrally sponsored schemes on computerisation of Employment Exchanges. Under the scheme, financial assistance on matching basis was provided to States for computerisation of Employment Exchanges having a Live Register of one lakh or more registrants (either individually or as combined group of exchanges) subject to a maximum of Rs. 1 lakh per exchange or 50 percent of the actual cost of computer system, whichever is less.

From 1988-89, the ceiling of Central assistance has been raised to Rs. 2 lakhs per exchange or 50 per cent of the actual cost of the computer system, whichever is less.

During this period (1986—89) Central assistance was provided for computerisation of 38 large Employment Exchanges of group of Employment Exchanges. In addition, some of the State Governments/ Union Territory Administrations had taken steps to computerise some of the Employment Exchanges on their own.

The National Informatics Centre (Planning Commission) have developed a common softwere package for computerisation of Employment Exchanges for adoption throughout the country.

Funds to Voluntary Agencies for Rural Development

1280 SHR PRAMOD MAHA-JAN: Will the Minister of AGRI-CULTURE be pleased to state:

(a) whether the Council for Advancement of Peoples Action and Rural Technology has been releasing funds to various Voluntary Agencies during the last five years;

- (b) what is the yearly release of funds and the number of voluntary agencies funded during each of the last three years;
- (c) the Ministries and Departments dealing with schemes for the same purpose and the funds that are being released by them;
- (d) whether Government propose to centralise all such arrangements under one system with suitable modifications wherever necessary to avoid unnecessary duplication at different levels; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT IN THE MINISTRY OF AGRICULTURE (SHRI JANARDHAN POOJARI): (a) and (b) The council for Advancement of People's Action and Rural Technology (CAPART) was set up on 1 September, 1986 after the merger of People's Action for Development (India) and Council for Advancement of Rural Technology. The release of funds to Voluntary Agencies during the last 3 years has been as follows:

Years No. of Vol. agencies Amount released funded (Rs. lakhs)

433.94

684.90

1689.63

(c) to (e) The assistance provided by CAPART is for specific projects in rural areas only. Since the objective, philosophy and approach of different agencies working in voluntary sector vastly differ, it may not be possible to bring all of them under a centralised system.

Action against the Officer of NCCF involved in Embezzlement and fraud cases

1281. SHRI VIRENDRA VER-MA: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to refer to the reply to Unstarred Question 1737 given in Rajya Sabha on 10th March, 1989 and state:

(a) what are the reasons for not taking any action by the NCCF in the matter of Embezzlement and fraud by a senior officer involving goods worth over Rs. 3 lakhs for about 8 years; and

(b) the details of action taken by Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI SUKH RAM): (a) and (b) NCCF have reported [that they are examining the authenticity of certificate which is alleged to have been issued by the then Regional Manager (West)

Capacity Utilization of Vaccine Manufacturing Unit of NDDB

1282. SHRI VIRENDRA VER-MA: Will the Minister of AGRI-CULTURE be pleased to state:

(a) whether it is fact that the National Dairy Development Board (NDDB) has set up an Animal Vaccine Plant near Hyderabad with imported machinery costing about Rs. 25 crore and Rs. 30 crore are being spent on the sale of the vaccine produced by the plant;